

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2021				GRAND TOTAL	
Opening Balance as on 01.08.2021	Cases Instituted during the Months of August & September, 2021	Cases Disposed of during the Months of August & September, 2021	Total Pendency as on 30.09.2021	Total Cases Disposed of during the Months of August & September, 2021 (Family Court + High Court)	Total Pendency as on 30.09.2021 (Family Court + High Court)
3582	188	266	3506	2044	47815

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.